

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 2799/2008

MUKUNRAJ & ORS.

Appellant(s)

VERSUS

NATHMAL (DEAD) BY LR & ANR

Respondent(s)

(with interim relief and office report)

Date : 08/12/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarad Kumar Singhania, Adv.

For Respondent(s)

Mr. Prashant Bhushan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The office report indicates that the Id. Counsel for the appellants and the appearing respondent have already filed the statement of case within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)  
Registrar